

मान्यवर, मैं आपके माध्यम से इस महत्वपूर्ण विषय की ओर सदन का ध्यान आकर्षित करते हुए शासन से अपेक्षा करता हूँ कि वह इस संदर्भ में आवश्यक कदम उठाए।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री सभापति: वेंलेल्वना जी, आप बोलिए। वेंलेल्वना जी कहाँ हैं?

Need to provide help to the victims of earthquake in Mizoram

SHRI K. VANLALVENA (Mizoram): Hon. Chairman, I would like to mention about the incidence of enormous earthquakes that have happened during this year. At Champhai District and some parts of Serchhip District in Mizoram, near the border areas, more than 100 times, earthquakes have been happening in Mizoram only during this year. When I came down to Delhi, in the month of July, to attend the oath taking ceremony, I visited Secretary, Dr. Rajeevan, Ministry of Earth Sciences at his chamber and I gave him a memorandum to send the investigation agent to the State of Mizoram. But, till today, I have not received any answer or any response. I don't know the reason. So many people of Mizoram say that if such enormous earthquakes had been happening in other States of India, the Government would not have been ignoring them. Sir, I kindly request the hon. Minister of Earth Sciences and National Disaster Management Authority the following four points. Number one, to send investigation agency to the State of Mizoram immediately; number two, to give compensation to the victims; number three, to provide adequate shelter to the victims; and, number four, to provide adequate food materials to the State of Mizoram.

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you. Hon. Members, I am sorry if I am not able to look at you straight up because of my cervical problem. Turning this side, immediately turning that side and then looking up is creating problem for me. Please bear with me. Don't think I am not showing the needed concern or respect to you, or anybody who is speaking. Now, Dr. Santanu Sen.

DR. SANTANU SEN: Sir...*

MR. CHAIRMAN: Please. This will not go on record. You have misused my permission. That will not go on record. Santanu Senji, it is not going on record. Now, Kumar Ketkarji.

Need to rescue Indian fishermen arrested by Pakistan

SHRI KUMAR KETKAR (Maharashtra): Sir, 10 fishing boats and nearly 56 fishermen have been captured and arrested by Pakistani Maritime Security. And, this is happening again and again. Already 270 Indian fishermen are in their custody, in the jails. And, over 1200 fishing boats have been captured and confiscated by Pakistan so far. Sir, most of the boats are from the State of Gujarat. What is the Government doing to get the fishermen and the boats back and released from Pakistani Jails?

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

*Not recorded.